

18.1.93

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Chayya, A.M.

Learned counsel prayed for 4 weeks time to file rejoinder. No further time will be granted for the same. Accordingly 4 weeks time is granted. List this case for admission/hearing on 21.4.1993.


A.M.


V.C.

(AR)

21/4/93 Hon Mr K. Chayya AM
Hon Mr AK Sinha JM

LC. for the ^{Applicant} respondents states that he is not pressing the case. The application is dismissed as is not pressed.

Shri S.M. Kaurer, LC. for the respondents is present.

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JM


AM